

ITEM NO.39

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25264/2023

[Arising out of impugned final judgment and order dated 03-03-2023 in SAD No. 49/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE,
 NATIONAL RURAL HEALTH MISSION, UP & ORS.

Respondent(s)

IA No.211500/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
 ANNEXURES, IA No. 211500/2023 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

Date : 28-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. Swetank Shantanu, AOR
 Mr. Ankit Kumar, Adv.
 Mr. Pratap Shanker, Adv.
 Ms. Shilpi Shrivastava, Adv.
 Mr. Sanjeev Kumar Choudhary, Adv.

For Respondent(s) : Mr. Anurag Kishore, AOR
 Ms. Ritika Shrivastava, Adv.
 Mr. Lakhan Kumar Mishra, Adv.
 Ms. Somna Drown, Adv.

Mr. Vikramjit Banerjee, A.S.G.
 Mr. Gautam Bharadwaj, Adv.
 Mrs. Rukhmini Bobde, Adv.
 Mr. Shashwat Anand, Adv.
 Mr. Uday Bhan Singh, Adv.
 Mr. Nachiketa Joshi, Adv.
 Mr. Anmol Chandan, Adv.
 Mr. Sudarshan Lamba, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the petitioners seeking adjournment due to personal difficulty, re-list the matter after two weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR